

STATEMENT BY MINISTER**Status of implementation of recommendations contained in the Thirty-eighth, Thirty-ninth, Fortieth, Fifty-first and Fifty-second Reports of the Department-related Parliamentary Standing Committee on Coal and Steel**

खान मंत्रालय में राज्य मंत्री; इस्पात मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय): महोदय, मैं निम्नलिखित के संबंध में वक्तव्य सभा पटल पर रखता हूँ :

to make the following statements regarding :—

- (i) Status of implementation of recommendations contained in the Thirty-eighth Report of the Department-related Parliamentary Standing Committee on Coal and Steel (15th Lok Sabha) on "Review of export of Iron Ore Policy" pertaining to the Ministry of Steel;
- (ii) Status of implementation of recommendations contained in the Thirty-ninth Report of the Department-related Parliamentary Standing Committee on Coal and Steel (15th Lok Sabha) on "Promotion of steel usage" pertaining to the Ministry of Steel;
- (iii) Status of implementation of recommendations contained in the Fortieth Report of the Department-related Parliamentary Standing Committee on Coal and Steel (15th Lok Sabha) on "Functioning of MSTC Limited" pertaining to the Ministry of Steel;
- (iv) Status of implementation of recommendations contained in the Fifty-first Report of the Department-related Parliamentary Standing Committee on Coal and Steel (15th Lok Sabha) on "Service conditions of workers in Public Sector Steel Companies" pertaining to the Ministry of Steel; and
- (v) Status of implementation of recommendations contained in the Fifty-second Report of the Department-related Parliamentary Standing Committee on Coal and Steel (15th Lok Sabha) on "Marketing and Transportation of steel by Public Sector Steel Companies" pertaining to the Ministry of Steel.

CLARIFICATIONS ON THE STATEMENT BY MINISTER**Issue of Civil Services Examination conducted By UPSC****India's stand in the WTO**

MR. DEPUTY CHAIRMAN: Today there is no Zero Hour. So, we can go to clarifications on the statement...(Interruptions)...

SHRI DEREK O'BRIEN (West Bengal): Sir, before the starting of the Question House, hon. Chairman has said that he would permit us to raise the issue of UPSC ...*(Interruptions)*... He said one minute would be given to each party. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Then, all of you please take your seats. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Yes, Sir. We are taking our seats. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes; all of you take your seats ...*(Interruptions)*...

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, no Cabinet Minister is present. ...*(Interruptions)*...

SHRI DIGVIJAY SINGH (Madhya Pradesh): Sir, the biggest scam has taken place... *(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, I have requested for... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH: Sir, this is one of the largest scams in the country. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I will allow. Sit down. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, no Cabinet Minister is there. ...*(Interruptions)*... Sir, you adjourn the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no; there is no need of adjourning the House. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, you must adjourn the House. There is no Cabinet Minister in the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Sit down; sit down. ...*(Interruptions)*... We are not taking a discussion... ...*(Interruptions)*... No, please. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, you have to adjourn the House.

MR. DEPUTY CHAIRMAN: No need; sit down. I will explain. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, there is no Cabinet Minister in the House.

MR. DEPUTY CHAIRMAN: Mr. Jairam Ramesh, sit down. I will tell you. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, there must be a Cabinet Minister present in the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Will you take your seat? I will explain it. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, you have to call a Cabinet Minister. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Will you take your seat? ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, there is no Cabinet Minister in the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Will you take your seat ? ...*(Interruptions)*... Will you take your seat? I got your point. You take your seat. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, where is the Cabinet Minister? ...*(Interruptions)*... Sir, where is the Cabinet Minister ? ...*(Interruptions)*... Sir, where is the Cabinet Minister ? ...*(Interruptions)*... There is no Cabinet Minister in the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Take your seat. I am requesting you to resume your seat. ...*(Interruptions)*... I am requesting all of you to resume your seats. ...*(Interruptions)*... I am requesting all of you to resume your seats. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sorry, Sir, there is no Cabinet Minister in the House. ...*(Interruptions)*... Sir, you adjourn the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am not able to understand what you are speaking. ...*(Interruptions)*... You go to your seat; this is not the way. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, there is no Cabinet Minister in the House. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, you adjourn the House for five minutes. There is no Cabinet Minister in the House....*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am requesting you to resume your seat. ...*(Interruptions)*... Yes, there will be a reaction. Unless you... ...*(Interruptions)*...

श्री नरेश अग्रवाल (उत्तर प्रदेश): सर, प्रधान मंत्री जी ने ...*(व्यवधान)*...

SHRI JAIRAM RAMESH: Sir, you adjourn the House. ...*(Interruptions)*...

श्री उपसभापति: आप लोग बैठिए । ...*(व्यवधान)*... Jairam Ramesh, please. ...*(Interruptions)*... Please, please. ...*(Interruptions)*... Let me say something. I am standing; now you take your seat. ...*(Interruptions)*... I will call you. Now, please listen to me also. See, I

heard all of you making noise; all of you speaking. But since all of you were together speaking, I did not understand it. But, however,... ..(Interruptions)... Okay; all right. Let me react; let me react. See, please understand that according to the List of Business, at 12 O'clock, we were to take up clarifications on the Statement of the Minister. That was the demand yesterday. And, according to the demand of the House, that has been put in the List of Business, and the concerned Minister on that subject is readily available. So, you cannot... ..(Interruptions)...

SHRI JAIRAM RAMESH: No, Sir. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Let me complete. ... (Interruptions)... Let me complete, please. As regards the subject mentioned in the List of Business, there cannot be a complaint that the concerned Minister is not there. Now, your point is that a Cabinet Minister should be there. It is desirable to have a Cabinet Minister. Have you got a Cabinet Minister? Oh! She is here. What is this ? Look at here. What is this ?

SHRI JAIRAM RAMESH: Sir, she came just now. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no, no. See, the Cabinet Minister is here. ... (Interruptions)... Yes, two Cabinet Ministers are here. ... (Interruptions)... Now, you take your seat. Now, all of you sit down. ... (Interruptions)... Not one,... ..(Interruptions)...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): उपसभापति जी, ... (व्यवधान)... यह क्या तरीका है । ... (व्यवधान)...

MR. DEPUTY CHAIRMAN: No, no. That is okay. ... (Interruptions)... No need of strictures against the Government. Two Ministers are there. Let me start the Business of the House. ... (Interruptions)... No, we are short of time. Now, listen to me. ... (Interruptions)... I will allow you. See, we are short of time. As per the understanding, I have to allow a few Members to ask just questions about the Civil Services Examination. Then, the Minister will give a brief reaction to that. After that, we have to go to clarifications, which is very important. ... (Interruptions)... Sit down. ... (Interruptions)... Sit down. ... (Interruptions)... I will allow you. ... (Interruptions)... From this side on the subject of Civil Services Examination, Mr. Tiwari, I will allow you. ... (Interruptions)... I will allow you. ... (Interruptions)... But I have already allowed Shri Tiwari. ... (Interruptions)... I will allow you. I am coming. ... (Interruptions)... Yes, I am coming. ... (Interruptions)... I know it, I am coming. ... (Interruptions)... I have to come from 'left'. You know I have always a leaning towards 'left'. You know that. ... (Interruptions)...

SHRIMATI KANIMOZHI (Tamil Nadu): You should start from women. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, women will get preference. Don't worry. ...*(Interruptions)*... Please. ...*(Interruptions)*... Mr. Tiwari. ...*(Interruptions)*... Mr. Mistry, please sit down. ...*(Interruptions)*... No, no, it is not a question of notice. ...*(Interruptions)*... The agreement is only two minutes per Member. ...*(Interruptions)*... You have to put the questions in two minutes. ...*(Interruptions)*... That will be applicable to all. After two minutes, mike will be off. After two minutes, it will not go on record. ... *(Interruptions)*... Okay.

श्री नरेश अग्रवाल : माननीय उपसभापति जी ...*(व्यवधान)*...

श्री प्रमोद तिवारी (उत्तर प्रदेश) : डिप्टी चेयरमैन सर, एक महत्वपूर्ण विषय की ओर मैं आपका ध्यान आकर्षित कर रहा हूँ। निरंतर कई वर्षों से जो भारतीय भाषाएँ हैं, मैं सिर्फ हिन्दी की बात नहीं कर रहा हूँ, सभी भारतीय भाषाओं की बात कर रहा हूँ, तो उन भाषाओं के जो प्रतियोगी यूनियन पब्लिक सर्विस कमिशन की परीक्षाओं में बैठ रहे हैं, निरंतर उनकी सफलता का प्रतिशत घटते-घटते चिन्ताजनक दौर में पहुँच गया है। आज स्थिति यह हो गई है कि सिर्फ पांच या छः प्रतिशत भारतीय भाषाओं के लोग आ रहे हैं, जिनकी आबादी 95 प्रतिशत से ज्यादा है और तीन या चार प्रतिशत लोग, जो एक ऐसे समुदाय में, एक ऐसी जगह रह रहे हैं, जहाँ दूसरा वातावरण है, वे इन सर्विसेज में आ रहे हैं। तो उसका मुख्य कारण यह है। जान-बूझकर साजिश रची जा रही है। इंग्लिश से जब हिन्दी में ट्रांसलेशन होता है या भारतीय भाषाओं में ट्रांसलेशन होता है, तो हमारी आपत्ति उस पर है। जो ट्रांसलेशन होता है, वह इतना क्लिष्ट होता है, इतना कठिन होता है कि मेरे जैसे हिन्दीभाषी को भी समझने में दिक्कत होती है। उसके कारण ये सारी गलतफहमियाँ पैदा होती हैं। उपसभापति जी, मुझे जो सबसे ज्यादा आपत्ति है, वह यह है कि इस सरकार ने जो कदम उठाया है, देश की जो तमाम समस्याएँ थीं, उनसे ध्यान हटाने के लिए इन्होंने यह किया है, चाहे वह महंगाई हो, चाहे कानून व्यवस्था हो। इन्होंने आपस में लड़ाने के लिए एक ऐसा सुझाव दिया है, जिससे कि पूरे देश में एक आग लग जाए, जिससे लोगों का ध्यान उन समस्याओं की ओर से हट जाए। मैं सरकार को चार्ज करता हूँ, मैं इस सरकार पर आरोप लगाता हूँ कि इसने जान-बूझकर, अपनी खुद की सरकार के अंदर जो अंदरूनी झगड़ा चल रहा है, उससे ध्यान हटाने के लिए, देश की तमाम समस्याओं से ध्यान हटाने के लिए यह किया है। सर, पहली बार मैं ऐसी सरकार देख रहा हूँ, जहाँ प्रधान मंत्री को अपने मंत्रियों*...*(समय की घंटी)*... ...*(व्यवधान)*...

श्री उपसभापति : आपके दो मिनट हो गए। ...*(व्यवधान)*... मिश्रा जी... मिश्रा जी, बोलिए। ...*(व्यवधान)*... हो गया, टाइम हो गया, दो मिनट हो गए ...*(व्यवधान)*... It is not going on record. ...*(Interruptions)*...

श्री प्रमोद तिवारी:*

श्री उपसभापति : मिश्रा जी, बोलिए। ...*(व्यवधान)*... तिवारी जी, बैठिए। ...*(व्यवधान)*... हो गया, you made your point. That is enough. बैठिए ...*(व्यवधान)*... यह मिश्रा जी का टाइम है, आप बैठिए।

* Not recorded.

श्री प्रमोद तिवारी:*

MR. DEPUTY CHAIRMAN: Please sit down. ... (Interruptions)...

श्री प्रमोद तिवारी:*

MR. DEPUTY CHAIRMAN: It is not going on record. Why do you say it? ... (Interruptions)... बैठिए... बैठिए । मिश्रा जी, बोलिए । तिवारी जी, आप बैठिए । ... (व्यवधान)...

श्री प्रमोद तिवारी:*

SHRIMATI REUNKA CHOWDHURY: We all support him, this should go on record.

श्री सतीश चंद्र मिश्रा (उत्तर प्रदेश) : माननीय उपसभापति महोदय, इस विषय पर रोज़ाना हम लोगों की पार्टी, सदन के सभी लोग और सभी पार्टियां खड़े होकर, अपनी बात रखते हुए कह रही हैं कि जो यह आंदोलन चल रहा है, जो हमारे नौजवान साथी हैं, बेरोज़गार युवक जिन्हें आगे चलकर आईएस, आईपीएस और आईआरएस में बैठना है, वे एग्जाम की तैयारी करने की जगह आज सड़कों पर लाठी खा रहे हैं । ये वही नौजवान लोग हैं, जिनके वोट लेकर पहले यह सरकार बनी थी और अब आपकी सरकार बनी है । कांग्रेस पार्टी की तरफ से आज यह बात सुनकर बहुत ताज़्जुब हो रहा है कि वे इस विषय पर चर्चा कर रहे हैं क्योंकि यह इन्हीं का किया हुआ था । 2011 में इस बात को लाकर इन्होंने इस स्थिति पर पहुंचाने का काम किया है । आज भारतीय जनता पार्टी को देखकर और भी ज्यादा अफसोस होता है, जब वे यह कहते हैं कि कांग्रेस पार्टी ने किया था, मैं क्या करूं, मैं इसको लेकर आगे चलंगा । जब आप वोट मांग रहे थे, जब आप नौजवानों के वोट ले रहे थे, बेरोज़गारों के वोट मांग रहे थे, तब आप यह कह रहे थे कि इन्होंने बरबाद कर दिया है, आप उन्हें आबाद करेंगे, आप उन्हें नौकरी देंगे, आप उन्हें रोज़गार देंगे । क्या आपने उन्हें रोज़गार दिया? रोज़गार देने की जगह आपने उन्हें लाठियां दीं, उन्हें जेल में बंद किया । आज वे जेल के अंदर बैठे हैं । आज हम लोग राष्ट्रीय भाषाओं की बात सामने रख रहे हैं । आप यह अच्छी तरह से जानते हैं कि जो फार्मूला आपने निकाला है, जो फार्मूला निकालकर आपने सामने रखा है, इससे मामला सुलझने वाला नहीं है बल्कि आपने उसे और उलझाने का काम किया है । 24 तारीख को इम्तिहान है और आप कहते हैं कि अभी हम एक मिड-टर्म फार्मूला निकाल रहे हैं, इसके बाद हम एक और फार्मूला निकालेंगे, फिर अगले साल दूसरा फार्मूला देंगे । इस तरह से कोई निर्णय नहीं हो सकता है । आज आपकी सरकार को आए 3 महीने हो गए हैं, आप अभी-अभी नहीं आए हैं । 90 दिन बहुत होते हैं । 90 दिन होने के बाद भी अगर आप इस पर निर्णय नहीं ले पा रहे हैं तो यह यहां के नौजवानों के साथ धोखा है, आप उनको आंदोलन करने के लिए मजबूर कर रहे हैं ... (समय की घंटी)...

श्री उपसभापति : दो मिनट हो गए हैं । Take your seat. बस हो गया ।

श्री सतीश चंद्र मिश्रा :*

SHRI DEREK O'BRIEN :Sir, this is not the time to play political blame games. We heard what the Congress speaker said and we also heard what the BJP speaker was

* Not recorded.

[Shri Derek O'Brien]

saying. Please let us try to depoliticize this very serious issue of young children. I want to make just in two minutes three or four quick points. Number one, there has been a knee-jerk reaction from the Government. We understand the pain of young people who are protesting. But in their hurry, they have come up with a knee-jerk reaction which has compounded the problem. There are four parts to this, Sir. Let me deal with the second part. When you qualify for the finals, you are allowed to take your papers in the languages of the Eighth Schedule. Let us be practical. You cannot get this done by the 24th. Let us be practical and let us not play politics. This needs to be done in the long-term. The students of regional languages have to be given an opportunity to write those preliminary papers in the regional languages. In CSAT, again, please let us not jump to some conclusions; there needs to be more dialogue. Some people say CSAT is very, very good and some people say CSAT is very, very bad. There needs to be a discussion. We cannot solve this in six days. Now, the Government shot its mouth off, added fuel to the fire and now trying to look for a solution.

The third point relates to the interview. That is the third part. Then, there is a fourth part where the students qualify for the IAS or other services; after 18 months, there too, English should be included in the spoken language. Please for God's sake, will no one ever make a demand to drop the 300 marks English paper from the Mains? No one is making that demand. So, please don't pretend that we are making it a fight between English and Hindi. This is all we have to say, Sir. The Government is to give us a clear, reliable and a genuine assurance that they will start a serious dialogue, not do politics and this will come up in the Winter Session of Parliament.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I associate myself with the point made by the hon. Member.

PROF. JOGEN CHOWDHURY (West Bengal): Sir, I also associate myself with the point made by the hon. Member.

SHRI S. THANGAVELU (Tamil Nadu): Sir, I also associate myself with the point made by the hon. Member.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the point made by the hon. Member.

SOME HON. MEMBERS: We associate ourselves with what Shri Derek O'Brien has said.

श्री शरद यादव (बिहार) : उपसभापति महोदय, मैं संक्षेप में एक बात कहना चाहता हूँ। इन विद्यार्थियों के जो प्रिलिम्स हैं, उसमें दो परीक्षाएं होनी हैं। नम्बर—एक वाले पेपर से उन्हें कोई एतराज

नहीं है। उनकी सारी छंटनी शुरू हुई है, अभी कांग्रेस पार्टी के मित्र बोल रहे थे, 2011 में आपने जो सीसैट का, सिविल सेवा एप्टीट्यूट टैस्ट रखा...। इसके चलते बड़ी संख्या में भारतीय भाषाओं के चाहे वह तमिल हो, तेलुगू हो, बांग्ला हो, सभी भाषाओं के बच्चों का आंकड़ा नीचे आ गया। आपने जो अंग्रेजी वाला अकेला पेपर हटाया, उनकी अकेली यह मांग नहीं थी। इसको भाषा के मामले में मत उलझाइए। कोई यह नहीं कह रहा था कि अकेले भाषा का सवाल है। इसमें 9 सवाल थे, जिनके बारे में मैं विस्तार से नहीं बता सकता। मैं इतना ही कहना चाहता हूँ कि सीसैट का जो सेकेंड पेपर है, civil aptitude test उसे आप क्वालिफाइंग कर दीजिए और जनरल में आप सभी भाषाओं का test लेते हैं। श्री देरेक ओब्राईन ठीक कह रहे थे कि 300 नम्बर का अंग्रेजी का पेपर जनरल एक्जाम में आप ले रहे हैं। कोई किसी भाषा के खिलाफ नहीं है। भारतीय भाषाओं को parity दीजिए, level playing field दीजिए, यही लोगों की मांग है। इसलिए यह जो सीसैट सेकेंड है, जो आपने किया है, उपसभापति जी, इसके चलते अकारण ही सभी विद्यार्थी एक होकर आंदोलन कर रहे थे। जो अंग्रेजी का पेपर है, वह तो सिम्पल है, test के लायक है। इन लड़कों के 9 सवाल हैं। मेरे पास ज्यादा समय नहीं है क्योंकि आपने दो मिनट का समय बोलने के लिए दिया है। ...**(समय की घंटी)**...

श्री उपसभापति : टाइम हो गया। टाइम हो गया।

श्री शरद यादव : आप सीसैट का जो पेपर है, उसे समाप्त कर दीजिए। यही मैं आपसे निवेदन करना चाहता हूँ।

श्री उपसभापति: शरद जी, टाइम हो गया।

श्री शरद यादव: आप उसको समाप्त करिए। इससे देश में सभी लोग संतुष्ट होंगे।

DR. V. MAITREYAN (Tamil Nadu): Sir, when the Government takes the final view -- and I hope they will be pretty fast in that — they have to take into account the fact that a candidate appearing for the UPSC Exam from Tamil Nadu should have the option of writing the Preliminary Exam either in Tamil or in English only, and there should be a level-playing field for the urban versus the rural candidates and a level-playing field for the candidates with humanities versus the engineering and management streams.

So, I Urge the same yardstick should apply to all the other languages also.

प्रो. राम गोपाल यादव (उत्तर प्रदेश): उपसभापति महोदय, हमारे सम्मानित साथियों ने बहुत सारी बातें कही हैं। मैं बहुत संक्षेप में दो-तीन सवाल पूछना चाहता हूँ। बच्चों को सीसैट के दूसरे पेपर पर एतराज है। दूसरे पेपर में जो 80 परसेंट सवाल हैं, वे आईआईएम, आईआईटी से जुड़े हुए लड़कों के पक्ष में होते हैं, जो humanities के students हैं, जो दूसरे social science के students हैं, उनके पक्ष में होते ही नहीं हैं। गांव, देहात और दूर-दराज के कालेजों में पढ़ने वाले students का बैकग्राउंड आप देखिए। अगर इसी तरह से चलता रहा और आप इसी तरह से करते रहे, तो रूरल बैकग्राउंड के दो परसेंट लड़के कभी आईएएस, आईएफएस, आईपीएस नहीं बन सकते। क्या आप इस पर पुनर्विचार करेंगे?

[प्रो. राम गोपाल यादव]

मैं आपको बताना चाहता हूँ कि सीसैट में किस तरह का ट्रांसलेशन होता है — steel plant का ट्रांसलेशन लोहे का पेड़ है, North Pole का ट्रांसलेशन उत्तरी खंभा है, अगर इस तरह का ट्रांसलेशन होगा, तो बच्चा उसी में उलझ जाएगा और इतने में उसके दो-चार सवाल ऑब्जेक्टिव के छूट जाएंगे। मेरी आपसे एक ही मांग है और यह बच्चों की भी पहली मांग है, यह सबसे इम्पोर्टेंट है कि सीसैट का दूसरा प्रश्नपत्र पूरी तरह से समाप्त कर दिया जाए। इसके लिए कोई और तरीका निकाला जाए या इसको optional कर दिया जाए। इसको उससे हटा दिया जाए, यही सबसे बड़ी झगड़े की जड़ है। अगर अंग्रेजी को कम्पलसरी रखना है, तो जो अंग्रेजी में इम्तहान देना चाहे वह अंग्रेजी में दे, लेकिन जो बच्चे भारतीय भाषाओं में इम्तहान देना चाहते हैं, उनको भारतीय भाषाओं में इम्तहान देने की अनुमति दी जाए। उनके इम्तहान की कापी भारतीय भाषाओं के विशेषज्ञों द्वारा चेक की जाए और उनका इंटरव्यू भी भारतीय भाषाओं के विशेषज्ञों द्वारा ही लिया जाए।

SHRI P. RAJEEVE (Kerala): Sir, the Government had made a statement the other day. It has created more confusion. As per the Statement, the 'English language comprehension skills' should not be included for gradation or merit. Sir, there are eight questions in that section, which means it carries 8x2.5, that is, 20 marks. Candidates are already preparing for the Examination and the Government has taken this decision very late in the day. It would adversely affect the candidates.

Sir, according to most of the students, these eight questions are the easiest among the 80 questions. Now that they have withdrawn these questions, it would have a serious effect. There is another issue. I have with me here the question paper of last year. There, for all questions the Hindi translation is available on one side. But for these questions here, the Hindi translation is not available and they have been removed from the grading system. This is a serious issue.

Then, Sir, I join other Members on one issue. In this question paper there is no need for writing in the Preliminary exams as it consists of only objective type questions. Students need to just put a tick mark on the correct answer in the Preliminary paper. Then, this question paper should be available in 22 languages and for whichever question the Hindi translation is available, translation should be made available in the regional languages also.

The next point is, it should be a qualifying paper and not considered for merit. It should not be scrapped altogether; I don't join issue with that. It should be a qualifying paper. The other point is, in the Mains paper students have the option to write in regional languages, but as per my understanding, 25 marks are mandatory to be eligible for writing in regional languages. That part should be considered, Sir. And a comprehensive review of this exam is needed. The Government should make an analysis, taking into consideration

exams conducted before 2011 and after 2011, the extent of rural participation, the extent of use of regional language in those exams, the extent of participation by students along with their family and financial background, and so on. All this need to be considered and analyzed. Then, as per Government's decision, candidates who appeared in the 2011 Examinations would be allowed to take them again in 2015. What about students who wrote the exam in 2012 and 2013?

This has created another problem. The maximum age limit is 32 years for the ...*

MR. DEPUTY CHAIRMAN: Your time is over.

SHRI P. RAJEEVE:*

MR. DEPUTY CHAIRMAN: That's okay. Your time is over. Shri Bhupinder Singh.

श्री भूपिंदर सिंह (ओडिशा) : डिप्टी चेयरमैन सर, यह जो मुद्दा है, यह नेशनल मुद्दा है, जातीय स्तर का मुद्दा है। सर, अगर संसद इसका समाधान नहीं कर पाएगी, तो फिर इसका समाधान कौन करेगा? हमारी लोकतंत्रीय व्यवस्था है। मैं माननीय प्रधान मंत्री जी से निवेदन करूंगा कि उन्होंने यह कहा है कि संविधान मेरा धर्म है, संविधान मेरा रिलिजन है, तो संविधान के कर्ता, हम सभी लोग यहां बैठे हुए हैं और हमी लोगों ने उस संविधान को बनाया है। आज हमारे देश के लड़के बड़ी तकलीफ में हैं। इसीलिए मैं सरकार से निवेदन करना चाहता हूँ कि वह राजनीति से ऊपर उठकर सोचे। आप हर बार बोलते हैं, sense of the house is final. यह सदन इस प्रजातंत्र की सबसे बड़ी कोर्ट है और इसमें जो बात निकलकर आएगी, हमें उसका सम्मान करना है।

सर, आपने देखा होगा कि यहां पर कोई भी सदस्य इंग्लिश के अग्रेस्ट नहीं है, लेकिन इंग्लिश की जो डोमिनेन्स हो रही है, उसके ऊपर थोड़ी बहुत चर्चा हो रही है। हमारे साहित्यकार उत्कलमनी गोपबंधु दास जी ने कहा था और काफी कवियों ने भी कहा है कि अगर आप अपनी मातृभाषा को ऊंचा नहीं कर सकते, तो आप कभी ऊंचे नहीं बन सकते, अपने राज्य को ऊंचा नहीं उठा सकते, अपने देश और अपनी मां का कभी सम्मान नहीं कर सकते। चाहे उड़िया हो, तेलुगू हो, तमिल हो, मलयालम हो या कोई भी भाषा हो, हर भाषा की व्यवस्था को लाने के लिए मैं निवेदन करता हूँ कि उसी को सरकार ले। ऑल पार्टीज हाउस को एडजॉर्न करके ऑल पार्टीज मीटिंग बुलाएं और देखें कि क्या प्रधान मंत्री जी इसके ऊपर विचार करने जा रहे हैं? उन लड़कों को और ज्यादा agitate न किया जाए, क्योंकि वे हमारा भविष्य है। आज होम मिनिस्टर ने यह कहा है कि हमारे यहां 930 IPS आफिसर्स की पोस्ट खाली है। यह जो UPSC का एग्जाम है, यह 24 तारीख को होने जा रहा है, आप इसको पोस्टपोन करिए। सर, मैं आपके माध्यम से संसद की सेन्स को देखते हुए*

MR. DEPUTY CHAIRMAN: Dr. D. P. Tripathi.

श्री के.सी. त्यागी (बिहार): सर, ये किस चीज के डॉक्टर हैं, यह भी बताया जाए। हम इनके नेबर हैं और हमें आज तक यह पता ही नहीं चला कि ये डॉक्टर भी हैं।

* Not recorded.

SHRI D.P. TRIPATHI (Maharashtra): Thank you, Mr. Deputy Chairman. I will make just three points very quickly. First point is, I would like the Government to consider that it is not merely the students' agitation. Various teachers' associations of different universities in India, not merely Delhi University Teachers' Association or Jawaharlal Nehru University Teachers' Association, have expressed their solidarity with the demand of the agitating students. Why ? Those who set the question papers and examine the answer books have also agreed that there is gross injustice in this CSAT provision. What is the solution? The solution is very simple. Everybody was happy with the old system or mode of examination. There was no agitation. Agitation is because of the problems caused by the CSAT. So, what is the problem in junking the CSAT? That is one aspect. Mr. Derek O'Brien, hon. Member, raised the question that some people want the continuation of CSAT, the objective questions can be asked in different ways also. There are these papers in preliminary examinations; it is not merely one mode. There used to be objective questions earlier also in that mode. Third point is about various universities in this country which hold pre-admission tests and those pre-admission tests are held, hon. Deputy Chairman, Sir, in different languages of India.

MR. DEPUTY CHAIRMAN: Time is over. ...(*Interruptions*)... It is not going on record. ...(*Interruptions*)... Shrimati Kanimozhi.

SHRIMATI KANIMOZHI: Sir, I think the Minister's statement regarding examinations has completely sidestepped the issue raised by many of us and agitating students from non-Hindi speaking States. Sir, more than 40 per cent of the population of India does not speak Hindi or understand Hindi and English. So, all these students are being marginalized and they are being deprived of an opportunity because unless you have knowledge of English and Hindi you cannot get through preliminary examination to get into main examination. So, the whole preliminary examination is conducted on a language bias. More than testing the candidate's intelligence or capability, it is on their language skills. Students who are not very proficient in English or Hindi are losing and this has been happening for years; it is not an issue which has just cropped up. This bias has been happening for many years. I think the Government has to take serious steps to make this right. This wrong which has been happening for so many years has to be set right and there should be a level-playing field. Many people here say that the main examination can be taken in their mother tongue and other regional languages. But when you can't even get through the preliminary examination, what is the point of talking about the main examination? Preliminary examination has to include the languages in Schedule VIII, and students from other language-speaking States should be given an equal chance. Otherwise, the promise of equality in Article 16 in our Constitution is not being actually carried out, especially in this examination. We

are not against English; we are not against any language. We want all the languages to be considered equally.

MR. DEPUTY CHAIRMAN: Time is over.

SHRI D. RAJA (Tamil Nadu): Mr. Deputy Chairman, Sir, while students in Delhi are agitating, the students in Chennai are also agitating. It is a serious issue. The Parliament has to consider this issue comprehensively. Whatever we do today will have far reaching implications on the future of Indian Administration and on the future of our student community. Sir, UPSC, being an autonomous body, has scheduled the examinations on 24th August. Now, we will have to take a view on this issue. Sir, so far as the stand taken by the Government is concerned, it lacks clarity. It is confused and, as Mr. Derek put it, it is a knee-jerk reaction given by the Government.

Sir, my first point is that the question papers must be made available in all the 22 languages recognised in the Eighth Schedule of our Constitution. I would request the Minister to listen to me. In Prelims and also in Mains, in both the exams, all the questions papers must be made available in all the 22 recognised languages. I use the phrase 'Indian languages'. There is no question of 'regional language'. In that case, Hindi is also a regional language. So, whenever we decide this matter, we should decide it within the parameters of the accepted policy of the Government. It is a three language formula, and there, I underline my demand that question papers must be made available in 'Indian languages' as recognized by the Eighth Schedule, both in Prelims and in Mains. Secondly, Sir, the UPSC had merged the CSAT...

MR. DEPUTY CHAIRMAN: Your time is over. Your mike is off. Now, Shri V.P. Singh Badnore.

SHRI V.P. SINGH BADNORE (Rajasthan): Sir, the issue was a very limited one of 22 marks, and that seems to have been settled by the statement of the Minister. What I want to say is ...(Interruptions)... आगे तो सुन लीजिए । ...(व्यवधान)... They are taking my time.

MR. DEPUTY CHAIRMAN: Please make your points. Reply will be given by the Minister. You only make your points.

SHRI V.P. SINGH BADNORE: What I want to say is ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, Sharadji, there is no time ...(Interruptions)... Mr. Badnore, you make your points. That's all.

SHRI V.P. SINGH BADNORE: Sir, the UPSC makes changes from time-to-time, and new demands come to the UPSC and they are all looked into. Now, what Mr. D. Raja has said...

MR. DEPUTY CHAIRMAN: No, you don't reply to other Members' points. You just mention your points. Don't confuse the things.

श्री नरेश अग्रवाल : सर, ये कन्फ्यूज कर रहे हैं ।

SHRI V.P. SINGH BADNORE: He has said that it is not the regional language; it is about the accepted recognised 22 languages and they should also have a level-playing field. That is the issue. We are happy that Nepali is also one of the 22 languages. We want Nepal to also come and take part in this. In Rajasthani ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please don't confuse.

SHRI V.P. SINGH BADNORE: We have been agitating for Rajasthani, which is spoken by 10 crore people. Ten crore people have been agitating for Rajasthani. Why can't Rajasthani be accepted? We don't have a level-playing field.

MR. DEPUTY CHAIRMAN: Now, Shri Anil Desai. ...*(Interruptions)*... No, Renukaji, there is no time, please. ...*(Interruptions)*... Renukaji, please take your seat. ...*(Interruptions)*... Shri Anil Desai, please.

SHRI ANIL DESAI (Maharashtra): Sir, the students' agitation, which is taking place all over, should not be politicised on the language issue. Sir, I would like to make a point that while the knowledge of English as a language is necessary, its dominance over other Indian regional languages should not be encouraged. After 2011, when the changes were done in the pattern of UPSC examinations, the real disturbance started, as far as the UPSC students are concerned. This has not only affected the urban students, but in Maharashtra, I can tell you, the number of students, who were appearing from even rural areas for these exams, has come down. It is because there is an open divide which could be seen between the dominance of English and the freedom, which was earlier there that they could choose the regional languages. That should continue. Here, a comprehensive analysis of UPSC exams and syllabus should be made, and, anything which comes on a piecemeal basis is more disturbing because unless you handle it in totality, and, if you do not do a comprehensive analysis, the solutions would not come. These piecemeal attempts to solve the issues would compound the problems and complicate the future of the students. Thank you.

SHRI JESUDASU SEELAM : Sir, in Paper 2, there is a problem of English. It is one part but the main agitation is that the students from mathematics and IIM-based syllabus are getting advantage because of the CSAT Paper 2. Sir, this weightage is 70 per cent now. My submission is that if this weightage could be reduced, that parity between Paper 1 and Paper 2 can be achieved.

But what the Government has done is a wrong thing. It is wrong to remove English because if you remove English here, you will have to remove English in several UPSC-based exams including the exam for the post of inspector etc., etc. ...*(Interruptions)*... I am coming to that. There is a solution. For these 22.5 marks, they could have removed the rule of negative marking which could have gone a long way. What has the Government done ? They have not addressed these two legitimate and genuine requests. They have done what Mr. Dinanath Batra wanted in the High Court. Sir, there is a PIL in the High Court. ...*(Interruptions)*... Let me say. There is a PIL in the High Court by Mr. Dinanath Batra, whom this Government made the Chairman of a Committee on HRD. He wanted that English language comprehension skills of 10th class level of 22.5 marks should be removed. The High Court went into this and said that it could not do that, and, a Committee could examine this issue. Without doing that, without answering the mathematical and technical part and solving the problem of everybody, they only addressed what Mr. Dinanath Batra wanted to do, that is, remove English and make it Hindi v. English. This is the hidden agenda. That should not be allowed. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Make your point only. ...*(Interruptions)*... Okay. It is over. ...*(Interruptions)*... Now, Shri Naqvi. ...*(Interruptions)*... Time is over. Sit down. ...*(Interruptions)*... This is your problem. ...*(Interruptions)*... Sit down.

SHRI JESUDASU SEELAM: Sir... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: This is your problem. ...*(Interruptions)*... You sit down. I have called Mr. Naqvi. You please sit down. ...*(Interruptions)*... Mr. Naqvi. ...*(Interruptions)*... Mr. Seelam, why do you...*(Interruptions)*...

DR. CHANDAN MITRA (Madhya Pradesh): Sir, let me... ...*(Interruptions)*... The answer to this...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Naqvi. ...*(Interruptions)*...All others may take their seats. ...*(Interruptions)*... I have given the floor to Mr. Naqvi. आप बैठिए । Please take your seats. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी (उत्तर प्रदेश) : माननीय उपसभापति महोदय, यह एक बहुत ही गम्भीर और संवेदनशील मुद्दा है । संसद से लेकर सड़क तक इसको लेकर बेचैनी है । इसको लेकर उधर से भी सुझाव आए और इधर से भी सुझाव आए । दो-तीन दिनों से जितनी बेचैनी हमारे पूरे सदन में दिखाई पड़ रही है, उतनी ही बेचैनी सड़क पर भी है । हम इसको बहुत संवेदनशील मुद्दा मानते हैं और बहुत ईमानदारी से इसके समाधान की दिशा में हमें आगे बढ़ना चाहिए । हमें सरकार की नीयत पर, मंशा पर बिल्कुल पूरा विश्वास है । सरकार ने जो शुरुआत की, वह बेहतर की । ...*(व्यवधान)*...

† **جناب مختار عباس نقوی (اٹر پردیش):** مانتے اپ سبھا پتی مہودے، یہ ایک بہت ہی گمبھیر اور سنویدن-شیل مدعا ہے۔ سنسد سے لے کر سڑک تک اس کو لے کر بے چینی ہے۔ اس کو لے ادھر سے بھی سجھاؤ آئے اور ادھر سے بھی سجھاؤ آئے۔ دو تین دنوں سے جتنی بے چینی ہمارے پورے سدن میں دکھائی پڑ رہی ہے، اتنی ہی بے چینی سڑک پر بھی ہے۔ ہم اس کو بہت سنویدن-شیل مدعا مانتے ہیں اور بہت ایمانداروں سے اس کے سماधान کی دشا میں ہمیں آگے بڑھنا چاہئے۔ ہمیں سرکار کی نیت پر، منشا پر بالکل پورا وشواس ہے۔ سرکار نے جو شروعات کی ہے، وہ بہتر کی۔۔۔(مداخلت)۔۔۔

श्रीमती रेणुका चौधरी : आपकी सरकार ने तो ... (व्यवधान)...

श्री मुख्तार अब्बास नकवी : पहले आप सुन लीजिए । ... (व्यवधान) ... आपने जो गड्डे खोदे हैं, हम उन्हीं गड्डों को भर रहे हैं । ... (व्यवधान)...

† **جناب مختار عباس نقوی :** پہلے آپ سن لیجئے۔۔۔(مداخلت)۔۔۔ آپ نے جو گڈھے کھودے ہیں، ہم انہیں گڈھوں کو بھر رہے ہیں۔۔۔(مداخلت)۔۔۔

श्रीमती रेणुका चौधरी : अच्छा, आप गड्डे खोद रहे हैं या ... (व्यवधान)...

श्री उपसभापति : रेणुका जी, प्लीज़ । ... (व्यवधान) ... We have no time.

श्री मुख्तार अब्बास नकवी : हमारा यह कहना है और सरकार से मेरी यही अपील है कि गड्डे चाहे किसी ने भी खोदे हैं, लेकिन हम सरकार में हैं, इसलिए उनको भरना हमारी जिम्मेदारी है ... (व्यवधान) ... संसद से लेकर सड़क तक जो बेचैनी है, उसको ध्यान में रखकर ऑल पार्टी मीटिंग बुलानी चाहिए, सवर्दलीय बैठक बुलानी चाहिए । प्रो. राम गोपाल यादव जी ने कल एक कार्यक्रम में हमसे यह बात कही थी कि अपनी सरकार से कहिए कि वह सवर्दलीय बैठक बुलाए । हम सरकार से यही अनुरोध करेंगे कि सभी दलों की बैठक बुलाकर इस संवेदनशील मुद्दे पर, इस महत्वपूर्ण मुद्दे पर विचार किया जाए, जिससे आज पूरा देश उद्वेलित है, नौजवान उद्वेलित हैं ।

इसलिए बार-बार हम यह आरोप नहीं लगाएंगे कि यह किसने किया और कौन भर रहा है, वह अलग बात है, लेकिन निश्चित तौर से यह आपने किया है, यह गड्डा आपने खोदा है, यह पनोती आपने पैदा की है और उस पनोती को अब हम ठीक करेंगे । हम इन समस्याओं के समाधान के संकल्प के साथ ही आगे बढ़ रहे हैं । निश्चित तौर से हम सरकार से यह अपील करेंगे कि सरकार, जो सदन में बेचैनी है, जो शरद यादव जी ने कहा था ... (व्यवधान)...

† جناب مختار عباس نقوی : ہمارا یہ کہنا ہے اور سرکار سے میری یہی اپیل ہے کہ گڈھے چاہے کسی نے بھی کھودے ہوں، لیکن ہم سرکار میں ہیں، اس لئے ان کو بھرنا ہماری ذمہ داری ہے۔۔۔(مداخلت)۔۔۔ سنسد سے لے کر سڑک تک جو بے چینی ہے، اس کو دھیان میں رکھ کر آل پارٹی میٹنگ بلانی چاہئے، سرو-دلئے بیٹھک بلانی چاہئے۔ پروفیسر رام گوپال یادو جی نے کل ایک پروگرام میں ہم سے یہ بات کہی تھی کہ اپنی سرکار سے کہئے کہ وہ سرو-دلئے بیٹھک بلائے۔ ہم سرکار سے یہی انورودھہ کریں گے کہ سبھی دلوں کی بیٹھک بلاکر اس سنویدن-شیل مدّے پر، اس اہم مدّے پر وچار کیا جائے، جس سے آج پورا دیش ادویلت ہے، نوجوان ادویلت ہیں۔

اس لئے بار بار ہم یہ آروپ نہیں لگائیں گے کہ یہ کس نے کیا اور کون بھر رہا ہے، یہ الگ بات ہے، لیکن نشچت طور سے یہ آپ نے کیا ہے، یہ گڈھا آپ نے کھودا ہے، یہ پنوتی آپ نے پیدا کی ہے اور اس پنوتی کو اب ہم ٹھیک کریں گے۔ ہم ان سمسیاؤں کے سمدھان کے سنکلپ کے ساتھ ہی آگے بڑھ رہے ہیں۔ نشچت طور سے ہم سرکار سے یہ اپیل کریں گے کہ سرکار، جو سدن میں بے چینی ہے، جو شرڈ یادو جی نے کہا تھا۔۔۔(مداخلت)۔۔۔

श्री उपसभापति : अब आपका समय खत्म हो गया ।

श्री मुख्तार अब्बास नकवी : सभी दलों की बैठक बुलाई जाए, मेरा आपसे केवल इतना ही निवेदन था ।

† جناب مختار عباس نقوی : سبھی دلوں کی بیٹھک بلائی جائے، میرا آپ سے کیول اتنا ہی نویدن تھا۔

MR. DEPUTY CHAIRMAN: Okay. ..(Interruptions).. That is okay. ..(Interruptions).. That is over. ..(Interruptions). Now, Dr. Keshava Rao. ..(Interruptions)..

DR. K. KESHAVA RAO (Andhra Pradesh): Sir, I am afraid I neither have the sophistry of Mr. Derek nor the clarity of my sister Kanimozhi. Sir, this case mainly pertains to two issues. There is a* played on this House. What is the* ? The other day I raised one question stating that there is much focus on English passage. That is in

†Transliteration in Urdu script.

*Expunged as ordered by the Chair.

[Dr. K. Keshava Rao]

part-2 of the question paper. In it, part-2 speaks about the English Comprehension; part-3 also speaks about the English Comprehension; part-4 also speaks about the English Comprehension. There is nothing like writing the answers. It is a multiple choice. It is of objective type. Only the part, which contains 20 marks in part-2, because of our debate, has been dropped. In all other passages, English which went along with Hindi translations is retained. That means where the Hindi boys are attempting, they have the advantage; whereas the southern boys who are attempting don't have that advantage. So, the question is this. I don't immediately say what should be done. On 24th, you are going to conduct the exam. I don't think within such a short time you have a magic wand to change everything. What you can do is, you have with you two expert committees' reports on this. One is a very good report that came to you from the Nigvekar Committee and the other is from the High Court. We spoke about it. The High Court and the Nigvekar Committee reports can be harmonized. I don't know if you want an all-party meeting on it. In fact, it went to the Standing Committee earlier. The Standing Committee gave its recommendation. What I am saying is, wherever Hindi appears in the question paper, all the languages under Schedule VIII must appear. Number two: what Nigvekar Committee said, as far as part-2 is concerned, it is tilted more towards English and languages and engineering, which could be removed and it should have a level-playing field. That is what exactly the agitated Member from the Congress Party said. If you want any early solution, please give the level-playing field and equal marks to paper-I and II instead of giving 70 marks to English and 30 marks to other ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Your time is over. Now, Shri Rajeev Shukla. ...*(Interruptions)*.. That is over. ...*(Interruptions)*... No, no; that is over. Now, Shri Rajeev Shukla. ...*(Interruptions)*...

श्री राजीव शुक्ल (महाराष्ट्र): उपसभापति जी, ...*(व्यवधान)*... चंदन जी, आपको भी मौका मिलेगा। आप घबराइए मत। ...*(व्यवधान)*...

उपसभापति जी, सवाल यह नहीं है कि यह हिन्दी का सवाल है या अंग्रेज़ी का सवाल है। प्रश्न यह है कि पिछले दस दिनों से सदन में जो माहौल है, वह कम से कम हमें जरूर व्यथित कर रहा है। जब सदन में हम सारे सदस्य बैठे हैं, तो कहीं न कहीं यह संदेश जाता है कि हम दक्षिण भारतीय हैं, हम उत्तर भारतीय हैं, हम हिन्दी के साथ हैं, हम अंग्रेज़ी के साथ हैं, हम सीसेट के साथ हैं या हम सीसेट के विरोधी हैं, इस बात का संदेश पूरे देश में जाता है। उसका असर इतना खराब पड़ता है कि इससे समाज विभाजित होता है और देश में एक तरह की भावना पैदा होती है कि हम दक्षिण भारतीय या उत्तर भारतीय विरोधी हैं। ...*(व्यवधान)*... इस पूरे सदन को यह संदेश देना चाहिए कि हम इस मुद्दे का समाधान निकालेंगे। इसमें हिन्दी-भाषी स्टूडेंट्स, अंग्रेज़ी-भाषी स्टूडेंट्स और समस्त भारतीय भाषाओं के स्टूडेंट्स का हल निकलेगा। एक ऐसा रास्ता निकल सकता है और उसमें किसी भी क्षेत्रीय भाषा का भी अपमान नहीं होगा या महत्व कम नहीं होगा तथा हिन्दी-अंग्रेज़ी दोनों के छात्रों को फायदा मिलेगा।

इसके अलावा एक चीज़ बहुत जरूरी है, जो मैं चेतावनी देना चाहता हूँ। दिनोंदिन सरकार का जो काम है, जो गवर्नेंस है, वह कॉम्प्लीकेटेड होती जा रही है। एक से एक डिफिकल्ट और टेक्निकल इश्यूज़ आ रहे हैं। ब्यूरोक्रेट ऐसा होना चाहिए, जो काबिल बने। यह भी ध्यान रखिए कि ब्यूरोक्रेट या आईएएस ऑफिसर ऐसा होना चाहिए, जो काबिल हो। अपनी राजनीति के चलते अगर हम गैर-काबिल आदमी को आईएएस और आईपीएस बना देंगे, तो उससे भी नुकसान होगा, यह ध्यान रख कर काम कीजिए। राजनीति के लिए खराब आईएएस ऑफिसर नहीं बनना चाहिए। ...**(समय की घंटी)**... आप यह चीज़ भी ध्यान में रखिए।

MR. DEPUTY CHAIRMAN: Okay. Now, Mr. Minister. ...*(Interruptions)*...

श्री राजीव शुक्ल: इसलिए कॉम्पिटेंट आदमी ऑफिसर बने, यह भी एक इश्यू है। तो इस पर बहस हो और बहस के बाद यह तय हो। सदन में इस पर बहस होनी चाहिए और बहस के बाद एक ऐसा हल निकले, ...**(व्यवधान)**... जिससे उत्तर भारतीय और दक्षिण भारतीय सभी छात्र संतुष्ट हों। ...**(व्यवधान)**... आप इस पर सबसे सलाह लें। ...**(व्यवधान)**... जय हिन्द।

MR. DEPUTY CHAIRMAN: I cannot allow everybody...*(Interruptions)*... Three Members have spoken from your party. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... I cannot allow everybody. ...*(Interruptions)*... मैंने आपको एलाउ कर दिया। ...**(व्यवधान)**...

श्री शरद यादव: उपसभापति महोदय, मैं आपसे निवेदन करना चाहता हूँ ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: No, I am not allowing. ...*(Interruptions)*...

श्री शरद यादव: उपसभापति महोदय, मैं आपसे यह निवेदन कर रहा हूँ कि यह CSAT का जो फिल्टर हो रहा है ...**(व्यवधान)**... यह CSAT की जो प्रॉब्लम है, इसको आप क्वालिफाइंग कर दीजिए ...**(व्यवधान)**... यह जो फिल्टर हो रहा है ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: I have called the Minister. ...*(Interruptions)*... I have called the Minister. ...*(Interruptions)*... आप लोग बैठिए। ...**(व्यवधान)**... Three Members have spoken from your party. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... That is enough. ...*(Interruptions)*... Your leader has spoken. What do you want? ...*(Interruptions)*... Sit down. ...*(Interruptions)*... No. ...*(Interruptions)*... Your leader has already spoken. Sit down. ...*(Interruptions)*... I allowed your leader. ...*(Interruptions)*... आप लोग बैठिए। ...**(व्यवधान)**... Your leader has spoken. ...*(Interruptions)*... That is enough. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... Your leader has spoken. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... No, I am not allowing. Sit down. ...*(Interruptions)*... You take your seat. ...*(Interruptions)*... I am not allowing. ...*(Interruptions)*... I am not allowing. ...*(Interruptions)*... I am not allowing. Sit down. ...*(Interruptions)*... I have called the Minister. ...*(Interruptions)*... What do you want? ...*(Interruptions)*... What do you want? ...*(Interruptions)*... You sit down. ...*(Interruptions)*... One of you can speak. What do you want? ...*(Interruptions)*... One of you can speak. What do you want? ...*(Interruptions)*...

DR. BHALCHANDRA MUNGEKAR (Nominated): Sir, I have given a notice on this issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, this is not that. ...(Interruptions)... Sit down. ...(Interruptions)... Please, sit down. ...(Interruptions)... Hon. Members, please sit down. ...(Interruptions)... Sit down. ...(Interruptions)... This is not a discussion on the basis of the notice that you have given. This is not such a discussion. This is done on the understanding ...(Interruptions)... You sit down. ...(Interruptions)... You don't see I am standing. ...(Interruptions)... Please sit down. ...(Interruptions)... You should know the rules. ...(Interruptions)... मिश्रा जी, आप बैठिए । ...(व्यवधान)... You are such a senior journalist. Hon. Members, I think there is a confusion. This is not a discussion on the basis of the notice that you have given. That is a different thing. ...(Interruptions)... Mungekarji, please listen to me. I request you to please listen to me. ...(Interruptions)... The leaders this morning expressed their views to the Chairman that at least one Member from each party should be allowed to speak for two minutes each. ...(Interruptions)...

डा. अनिल कुमार साहनी (बिहार): सर, एक-एक पार्टी से तीन-तीन माननीय सदस्य बोले हैं । ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Sit down. ...(Interruptions)... Sit down. ...(Interruptions)... Your leader has spoken. ...(Interruptions)... आपके लीडर ने अपनी बात कही है । क्या आप अपने लीडर को नहीं मानते हैं? ...(व्यवधान)...

डा. अनिल कुमार साहनी: सर, मैं अपने लीडर को मानता हूँ, लेकिन ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Sit down then. ...(Interruptions)... Sit down. ...(Interruptions)... Don't do this. ...(Interruptions)... Don't try to browbeat me. ...(Interruptions)... It is very bad. I am telling you...(Interruptions)... Kindly listen to me. ...(Interruptions)... Kindly listen to me. ...(Interruptions)... Your own leaders agreed that at least two minutes should be given to one Member from each party. They said that only two minutes should be allowed and then the Minister would respond. It has to be finished within half an hour, so that the equally important issue of WTO could be taken up. I was liberal enough to allow one Member from each party if it asked for it. If any party has not asked for it, I have not called them. From this side Mr. Mitra is getting angry. You look at how many Members I allowed from your side. ...(Interruptions)... Now, Mr. Minister. Nothing else will go on record. ...(Interruptions)... Now, Mr. Minister. Nothing else will go on record. ...(Interruptions)... What Mitraji says will not go on record. Mitraji, you are my friend. मित्रा जी, आप बैठिए । ...(व्यवधान)...

श्री रामदास अठावले: *

* Not recorded.

श्री उपसभापति: अठावले जी, कृपया आप बैठिए । ...**(व्यवधान)**... आप मेरे दोस्त हैं, I have given the decision. Now please don't press me. अठावले जी, कृपया आप बैठिए । ...**(व्यवधान)**... I understand your problem. ...**(Interruptions)**...

सूचना और प्रसारण मंत्रालय के राज्य मंत्री; पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री प्रकाश जावड़ेकर): डिप्टी चेयरमैन सर, आज एक बहुत संवेदनशील मुद्दे पर सभी सदस्यों ने यहां बहुत अच्छे विचार रखे । ...**(व्यवधान)**... सीसैट जब से शुरू हुआ तब से एक विवाद शुरू हुआ । शरद यादव जी ने बताया कि उसका भारतीय भाषाओं के छात्रों पर क्या प्रभाव पड़ा और यह सारे समाचारपत्रों में लगातार आ रहा था । इसके लिए एक आन्दोलन भी चला, छात्रों की मांग थी । सरकार ने संवेदनशीलता का परिचय देते हुए छात्रों से बात करने के बाद राहत के दो फैसले लिए और वे बताए गए । इस पर और भी बहुत से सुझाव हैं और वे भी महत्वपूर्ण हैं, जैसे सीसैट का रेलेवेस कितना है, सेकंड क्वेश्चन का क्या करें, मेन में लैंग्वेज का जैसा महत्व है वैसा प्रीलिम्स में भी होना चाहिए, इंटरव्यू का तरीका क्या हो, वह किस भाषा में हो, 2012-2013 के छात्रों का क्या होगा और अपने शेड्यूल में जो भारतीय भाषाएँ हैं, उनको हम कैसे न्याय देंगे, क्योंकि हमारी हमेशा यह नीति रही है कि भारतीय भाषाओं का पूरा सम्मान हो । ये कुछ मुद्दे हैं । मुझे लगता है कि आज तक इंडियन सिविल सर्विसेज एग्जाम, जो यूपीएससी के द्वारा कंडक्ट होता है, उस पर शायद ही कभी इतनी बहस हुई हो । मैं इस बहस की जरूरत को समझता हूँ, क्योंकि मैं मानता हूँ कि एक सिस्टम है जिसके तहत हम काम कर रहे हैं, नई आंकाक्षा है और लोगों को कुछ बदलाव चाहिए, तो ये सुझाव पार्लियामेंट में आए । चूंकि यूपीएससी एक स्वायत्त संस्था है, इसलिए उस पर यहां शायद कभी चर्चा नहीं हुई, लेकिन इसमें क्या मेजर रिफॉर्म्स होने चाहिए, इसकी चर्चा होने की निश्चित जरूरत है ।

कुछ लोगों ने सुझाव भी दिए कि रास्ता कैसे निकाला जाए । उन सभी सुझावों का हम सम्मान करते हैं, लेकिन उनके साथ ही हमारे सामने तीन और प्वाइंट्स हैं, जिनमें हाई कोर्ट भी है, एक्सपर्ट कमिटी की रिपोर्ट भी है और यूपीएससी की स्वायत्तता भी है । इन तीनों के होते हुए भी हमारी संसद की गरिमा है, संसद का अधिकार है और इससे ज्यादा हमारी पीढ़ी के बारे में हमारा यह सोचने का कर्तव्य है कि ये परीक्षाएँ कैसे हों । तो इसके बारे में निश्चित रूप से एक ऑल पार्टी मीटिंग होगी और अगर जरूरत महसूस हुई तो हम फिर बैठ सकते हैं । इस बैठक में अच्छे सुझाव आने चाहिए और मैं समझता हूँ कि अच्छे सुझाव आएंगे और हम यह बिल्कुल करेंगे ।

आज 6 अगस्त है और 24 अगस्त को इम्तहान है । अभी 9 लाख छात्र अध्ययन कर रहे हैं । मुझे लगता है हम भी अभिभावक हैं और हमारे रिश्तेदार और मित्रों के लड़के भी इस परीक्षा में बैठने वाले हैं । यहां एक मुद्दा यह भी उठा कि कई छात्र अरेस्ट किए गए हैं, तो मैं इस बारे में सदन की भावना से गृह मंत्री जी को अवगत कराऊंगा । लेकिन, 24 तारीख को एग्जाम है और जैसा सभी ने कहा कि 24 तारीख से पहले कोई बदलाव जल्दी में नहीं हो सकता, तो इस बार हम यह कर सकते हैं कि 24 तारीख को जो 9 लाख छात्र परीक्षा में बैठ रहे हैं, उनको हम सभी लोग शुभकामनाएँ दें और शुभकामनाएँ देते हुए उनको आश्वस्त करें, उनको कन्फ्यूज न करें । हम इस बारे में ऑल पार्टी मीटिंग करेंगे, इसमें पूरे रिफॉर्म्स की चर्चा हो और उसके तहत एक अच्छा रास्ता निकले, यही मेरा कहना है । ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Okay. ...**(Interruptions)**... Now, let me take up clarifications on the statement by Minister. ...**(Interruptions)**...

1.00 P.M.

श्री नरेश अग्रवाल: महोदय, यह तो भ्रमित करने वाला ब्यान है। ...*(व्यवधान)*...

प्रो. राम गोपाल यादव: महोदय, एग्जाम को टाल दिया जाए। ...*(व्यवधान)*... इसके विरोध में समाजवादी पार्टी सदन से वाकआउट करती है। ...*(व्यवधान)*...

(At this stage, some hon. Members left the Chamber.) ...(Interruptions)*...*

श्री सतीश चंद्र मिश्रा: सर, हम इसके विरोध में सदन से वाकआउट करते हैं। ...*(व्यवधान)*...

SHRI SITARAM YECHURY (West Bengal): Sir, my point is simple. ...*(Interruptions)*... Through you, I appeal to the Minister. Sir, through you, I am making an appeal. The Minister has talked of an all-Party meeting. You have heard the views of all the parties here. Whatever views you seek in an all-Party meeting have already come here. So, why don't you take a decision on that basis? Since you have expressed concern that your own relatives are also involved, you take into consideration the suggestions made by all hon. Members and then decide. Don't delay it further. There is already a lot of tension that is going on. These youngsters will serve our country. They are our officers of future. Do not delay this further. Therefore, what we are suggesting is do not employ delaying tactics. Please do it immediately on the basis of the opinion that you have elicited in the House.

MR. DEPUTY CHAIRMAN: Now, let me pass on to the next item on clarifications on the Minister's statement. ...*(Interruptions)*..

SHRI SITARAM YECHURY: Sir, let him respond. He is nodding his head. ...*(Interruptions)*..

SHRI P. RAJEEVE: Sir, what is the *status quo* before the statement or this new thing? May I know whether this statement is still valid? Is it counted? It is a very simple question. I would like to know whether this statement is valid. Will it be incorporated with the UPSC notification? Whether this statement of 4th August will be incorporated in the UPSC notification, or, whether this is *status quo*, or, before that whether the UPSC notification is *status quo*. ...*(Interruptions)*... I want to know from the Government what the *status quo* is. Has it been incorporated in the UPSC notification?

MR. DEPUTY CHAIRMAN: Mr. Rajeeve, I got your question. ...*(Interruptions)*... He has not said that it is invalid.

SHRI SITARAM YECHURY: What is the *status quo* ?

MR. DEPUTY CHAIRMAN: Mr. Minister, have you got anything to say ?

SHRI PRAKASH JAVADEKAR: No.

MR. DEPUTY CHAIRMAN: The Minister has nothing to say.

SHRI SITARAM YECHURY: This is not satisfactory. Just tell us what the *status quo* is? Why can't the Government tell the House what is the *status quo*?

MR. DEPUTY CHAIRMAN: I can't do anything more. ...(*Interruptions*).. Therefore, it is up to the Minister.

SHRI SITARAM YECHURY: Sir, sharing your helplessness, we are walking out. We express our solidarity with you.

(At this stage some hon. Members left the Chamber.)

MR. DEPUTY CHAIRMAN: Let us take up clarifications on the Minister's statement. ..(*Interruptions*).. That is clear. No more questions. ...(*Interruptions*)..

SHRI D. RAJA: What is the status of this statement? ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: The Minister has said what he has to say.

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY;
AND THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):
The Minister is sitting here to make an important statement. Please allow her to make the statement.

STATEMENT BY MINISTER — Contd.

Hon'ble Prime Minister's visit to Nepal

विदेश मंत्री तथा प्रवासी भारतीय कार्य मंत्री (श्रीमती सुषमा स्वराज): उपसभापति जी, मैं दिनांक 3-4 अगस्त, 2014 की माननीय प्रधान मंत्री जी की ऐतिहासिक और सफलतम नेपाल यात्रा के बारे में इस पुनीत सदन को सूचित करना चाहती हूँ।

मैं सर्वप्रथम नेपाल के प्रधानमंत्री सुशील कोइराला को भव्य व्यवस्था और गर्मजोशी से हमारे प्रधानमंत्री जी और उनके शिष्टमंडल का स्वागत करने के लिए हृदय से आभार व्यक्त करती हूँ।

उपसभापति जी, पिछले 17 वर्षों में भारत के किसी भी प्रधान मंत्री की यह पहली द्विपक्षीय नेपाल यात्रा थी। प्रधान मंत्री जी द्वारा पदभार ग्रहण करने के पश्चात यह उनकी दूसरी द्विपक्षीय विदेश यात्रा थी। प्रधान मंत्री सुशील कोइराला ने विशेष सम्मान दिखाते हुए स्वयं हवाई अड्डे पर उपस्थित होकर प्रधान मंत्री का पारंपरिक रूप से स्वागत किया।

श्री हुसेन दलवई (महाराष्ट्र): वह हमेशा किया जाता है। ...(*व्यवधान*)...

श्रीमती सुषमा स्वराज: नहीं, उन्होंने प्रोटोकॉल तोड़ा था। ...(*व्यवधान*)... 17 सालों में कोई प्रधान मंत्री वहां गया ही नहीं था ...(*व्यवधान*)...